GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No.5539 TO BE ANSWERED ON 07.04.2017

MONITORING MECHANISM OF ICDS SCHEME

5539. DR. C. GOPALAKRISHNAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has given any guidelines for monitoring and evaluation mechanism at the State Government/ UT administrative level for Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof;
- (c) the number of times the ICDS scheme was monitored/evaluated during the last three years; and
- (d) the findings/reports of these monitoring and evaluation mechanism?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

- (a) & (b): Ministry of Women and Child Development has issued guidelines on 31.3.2011 to all the State Governments/ UT Administrations for constituting Monitoring & Review Committees at different levels to review implementation of the ICDS Scheme. These guidelines provide introduction of a 5-tier monitoring & review mechanism at different levels (National / State / District / Block and Anganwadi Level) by involving public representatives for monitoring the status of Anganwadi Centres
 - The constitution of each Committee, their role, duties and responsibilities have been prescribed in these detailed guidelines. Besides, frequency of supervision visits by field functionaries have also been provided.
- (c) & (d): Monitoring and evaluation of ICDS Scheme is a continuous process to ensure proper implementation of the scheme by States/ UTs. Monitoring is done through monthly & annual progress reports, reviews as well as supervision visits etc. Based on the analysis and feedback State Government/ UT Administration is advised through letters and review meetings to address the deficiencies and improve the implementation of the Scheme including infrastructure and facilities at the Anganwadi Centres.
